The High Court of Gujarat
Ahmedabad
Date: - 26/11/2026

N O T I C E

HCG-01/2026

It is hereby notified that on **27/11/2026;**

1. At 02:30 PM Hon'ble the Acting Chief Justice Mr. Justice Manash Ranjan Pathak and Hon'ble Mr. Justice Nikhil S. Kariel would sit in Special Division Bench and take up the notified matter/s.
2. After completion of matters at Sr. No.1 above, Hon'ble the Acting Chief Justice Mr. Justice Manash Ranjan Pathak would sit Single and take up the matters as per Roster.
3. At 02:30 PM Hon'ble Mr. Justice A. S. Supehia and Hon'ble Ms. Justice Gita Gopi would sit in Special Division Bench and take up the notified matter/s.
4. After completion of matters at Sr. No. 3 above, Hon'ble Mr. Justice A. S. Supehia and Hon'ble Mr. Justice R. T. Vachhani would sit in Special Division Bench and take up the notified matter/s.
5. At 02:30 PM Hon'ble Ms. Justice Sangeeta K. Vishen and Hon'ble Ms. Justice Nisha M. Thakore would sit in Special Division Bench and take up the notified matter/s.
6. After the work of Division Bench is over, Hon'ble Mr. Justice Ilesh J. Vora would sit Single and take up the notified matters.
7. After completion of matters at Sr. No. 3 above, Hon'ble Ms. Justice Gita Gopi would sit Single and take up the matters as per Roster.
8. At 02:30 PM Hon'ble Mr. Justice Nirzar S. Desai would sit Single and take up the notified matters.
9. After completion of matters at Sr. No. 1 above, Hon'ble Mr. Justice Nikhil S. Kariel would sit Single and take up the matters as per Roster.
10. After completion of matters at Sr. No. 5 above, Hon'ble Ms. Justice Nisha M. Thakore would sit Single and take up the notified matter/s.

11. At 02:30 PM, Hon’ble Mr. Justice D. N. Ray would take up the Specially assigned Arbitration matters as per the Notification dated 27.10.2026.

12. After completion of matters at Sr. No. 4 above, Hon’ble Mr. Justice R. T. Vachhani would sit Single and take up the matters as per Roster.

13. At 02:30 PM Hon’ble Mr. Justice Utkarsh Thakorbhai Desai would sit Single and take up the notified matters.

By Order
Sd/-
Registrar Judicial